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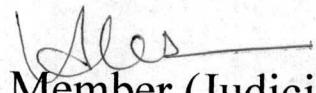
**S.Khuntia-Vrs-UOI & Ors**

Admission Sl.No.6  
OA No. 779/13

Order dated 29<sup>th</sup> November, 2013

**CORAM**  
**THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)**

.....  
Mr.S.P.Mohapatra, Learned Counsel for the Applicant at the  
out set prays permission to withdraw this OA with liberty to file OA  
afresh as during the pendency of this OA certain development took place.  
Prayer allowed. This OA is disposed of as withdrawn with liberty to file  
OA afresh if so advised within a period of two weeks hence. No costs.

  
**Member (Judicial)**